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IN THE HIGH COURT OF DELHI AT NEW DELHI

CS(OS) 253/2020 & IA 7939/2020 VIJAY BATHIJA THROUGH SMT BHAGWANTI ARJUN CHANDNANI

> Through Mr.Amit S Amist and Ms.Mithila

..... Plaintiff

Jain, Advs.

versus

SANJAY BATHIJA & ANR. Defendants

Through Ms.Saloni Khurana, Adv. for D-2.

CORAM:

HON'BLE MR. JUSTICE JAYANT NATH

ORDER

20.07.2021 %

This hearing is conducted through video conferencing.

The Hon'ble Judge is on leave today.

List on 27.09.2021.

BY ORDER

(COURT MASTER)

JULY 20, 2021/v